

C.P NO. 35(ND)/2011
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

1. Mr. Abhijeet Sinha, Adv } for
2. Mr. Jeevan B Panda, Adv } Petitioners
3. Ms. Kuberat Dev, Adv }

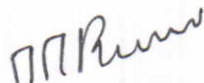
4. Mr. Amit Libal, Sr. Adv. }
5. Ms. Ranjana Roy Gaurai, Adv. } for
6. Ms. Vasudha Sin, Adv. } Respondents

Notice of the application(86/PB/2016). Learned Counsel for the Respondent accepts notice and requests for some time to file reply. Let the reply be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder if any be filed within

P.T.O

two weeks thereafter. A copy of the application has been furnished to the non-applicant-Respondent.

List on 28th September 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

02nd September, 2016
(A.K. Arora)